NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 129(ND)12 **CA. NO.**

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s.Girdhar Saboo & Anr. Vs. Sunstone Engg. Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

PEhitonen

SIGNATURE

NEEDAS No Duf

Repr Son

ORDER

Petitioner is present in person. None for the respondents. List on 25.11.2016 for the appearance of the respondents and for arguments.

(R.Varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura)

Member (Judicial)

Sd1-